

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CA(CAA) No.411/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th October 2017, 10.30 A.M


Name of the Company		Sedan Trading Pvt.Ltd. & Ors.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	PRITHA BOSE, Pcs	}	Applicants	P. Bose
2.	BIDISHA ACHARI, Pcs	}		<u>11/10/17</u>


ORDER

Ld. Pr. CS for the petitioners informed that she has not filed the provisional balance sheet for the financial year 2016-17. She is directed to file the provisional balance sheet for the financial year 2016-17 within 15 days from today.

List on 16/11/2017.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)